HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 151/2019 [WP(Crl) No. 151/2019]

Gulzar Ahmad Ganie

.... Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate vice

Mr. Shah Ashiq Hussain,

Advocate

(Through Video conference)

V/s

State of J&K and anr.

....Respondent(s)

Through:- None

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

There is no representation on behalf of the respondents.

Awaiting appearance of learned counsel for the respondents, adjourned.

List on 29.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti